

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 10.30 AM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER : :

PETITION NUMBER : TCP/27/2016

NAME OF THE PETITIONER(S) : S. Padma and Another

NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 3 others

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

(1) T.V.P. Sai Vihari
M. Harishanker man

Counsel for
Petitioner

T.V.P. Sai Vihari

2 J. BALAKUMAR

Rep R5

Omara

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Counsel for petitioner reported that notice sent to R5, R6, R7, R9, R10, R13 & R14 were served and notice to the other proposed respondents were not served and prayed time for filing affidavit in this regard. Shri J Balakumar, PCS, representing proposed R5 present and file memo of appearance. Time extended for filing affidavit in proof of the service effected on the proposed respondents for passing appropriate order. . Counsel for petitioner is directed to cause service of notice to rest of the proposed respondents by way of publication in newspaper in vernacular language and in English also having wider circulation in the District in which the office of the company is situated and file an affidavit by the next date of hearing alongwith proof of advertisement. Put up on **23.06.2017 at 10.30 A.M.**

B.C.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)